NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.186/KB/2014

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th April, 2017, 10.30 A.M

Name of the Company Naviplast Traders Pvt. Ltd. & Ors.

Name of the company		-Versus- \10\$\d0\d1 aa aatsm addizid		
		R. G. Shaw & Sons Po	vt. Ltd.	
Un	der Section	7		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.	MRS. MAM	IJU BHUTURIA, AD DHARTITA SHARU	las. h to	28/04/277 at 10.30A H
3. 4.		KHETAN, ADV -		Knishkkutu 28/4/17 Somery

ORDER

Ld. Counsels for the petitioners and the Corporate Debtor as well as Mr. Sumit Binani, Interim Resolution Professional (IRP) are present.

IRP has filed progress report and informed that the Corporate Debtor is not cooperating. Corporate Debtor is hereby directed to expedite submission of all necessary information to IRP. IRP has also informed that he will soon convene a meeting of the Committee of the Creditors.

List the matter on 16/05/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)